

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
 38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
 Regional Branch, Allahabad

Dated: 05/12/2016

To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/71083-71084/2016-EX[DB] dated 29/11/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the
 Central Excise and Salt Act, 1944.



Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1	E/2520/2008	P.N.P. CASTINGS(P)LTD. C/O POONAM BHARGAVA, 526, NEMI SAGAR COLONY, VAISHALI NAGAR, JAIPUR RAJASTHAN
2	E/2521/2008	N.L.BHARGAVA, DIRECTOR PNP CASTINGS PVT LTD. C/O POONAM BHARGAVA, 526, NEMI SAGAR COLONY, VAISHALI NAGAR, JAIPUR RAJASTHAN
		Name and Address of Respondent
3		C.C.E. & S.T.-LUCKNOW 7-A...ASHOK MARG, LUCKNOW, UTTAR PRADESH-226001
4		C.C.E. & S.T.-LUCKNOW 7-A...ASHOK MARG, LUCKNOW, UTTAR PRADESH-226001

Other Appellants and Respondents as per Annexure

Copy To

5 Advocate(s) / Consultant(s):

RAJ KUMAR F.C.A
 U-18, PAWAN PLACE, SAMAD ROAD,
 ALIGARH

6 Bar Association, CESTAT, Allahabad

7 Director Publications, Customs, Excise, I.P. Estate, Delhi

8 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamahi Marg, New Delhi-3

9 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

10 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

11 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

12 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

13 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

14 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

15 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com),FF-19,1st Floor,Cross River Mall,CBD
Ground,Near Karkardooma Court,Delhi-110032

16 C.D.R. 17 Office Copy ~~18 Guard File~~


Asstt. Registrar

IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
REGIONAL BENCH : ALLAHABAD
COURT No. I

APPEAL No. E/2520-2521/2008-EX[DB]

(Arising out of Order-in-Original No. 07/Commissioner/Lko./CX/2008 dated 21/08/2008 passed by Commissioner of Central Excise & Customs, Lucknow)

M/s P.N.P. Castings (P) Ltd., N. L. Bhargava, Director Appellant
Vs.

Commissioner of Central Excise & Service Tax, Lucknow Respondent

Appearance:

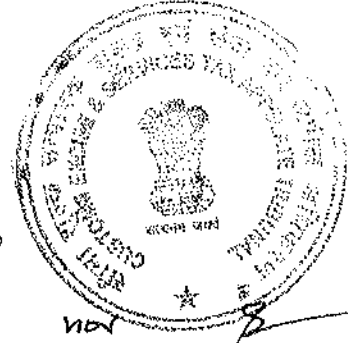
None, for Appellant
Shri Pawan Kumar Singh, Superintendent (AR), for Respondent

CORAM:

Hon'ble Shri Justice Dr. Satish Chandra, President
Hon'ble Mr. Anil G. Shakkarwar, Member (Technical)

Date of Hearing & Date of Decision: 29/11/2016

FINAL ORDER NO. 71003 - 71084 / 2016



Per: Justice (Dr.) Satish Chandra

List revised. None present for the appellant, any
application for adjournment is available on record.

2. It may be mentioned that as per maxim, VIALATIBUS
ET NON DORMIENTIBUS JURA SUB VENIUNT, law helps
those who are vigilant and not those who go to sleep.

3. The appeal is dismissed for default.

(Dictated and pronounced in Court)

(Anil G. Shakkarwar)

Member (Technical)

Ansari

(Justice Dr. Satish Chandra)

President

प्रमाणित प्रति / Certified True Copy

3.11.16
सहायक पंजीयकार / Asstt. Registrar
सीमाशुल्क, उत्पादशुल्क एवं सेवा कर
अपील अधिकारण / (C.E.S.T.A.T.)
38, एम. जी. मार्ग, अलाहाबाद-211001
38, M. G. MARG, ALLAHABAD-211001

